

THE MINISTER OF STATE FOR URBAN DEVELOPMENT (SHRI M. ARUN-ACHALAM): (a) and (b). Water supply is a State subject. It is the responsibility of the State Government and Urban Local bodies to plan and implement water supply scheme in the urban areas. As per the information received from the Govt. of Orissa, water supply to Sonepur is nearing completion. Schemes for augmentation of water supply in Titilagarh and Bolangir have been prepared for assistance from the Housing and Urban Development Corporation (HUDCO), and Water supply schemes in Patanagarh and Kantabanji are in running condition.

(c) No, Sir.

(d) Does not arise.

Environmental Clearance to Industries

6221. DR. V. RAJESHWARAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether under the new Industrial Policy no environmental clearance is necessary from the Government for expansion of units by the industries:

(b) if so, whether it would create environmental hazards and increase pollution;

(c) whether the Government propose to enact a law by which industrial activities should be governed by a set of environmental rules; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). No, Sir. The new Industrial policy provides that zoning and land use regulation and environmental legislation will continue to regulate

industrial locations. As such, environmental clearance will still be required to obviate environmental pollution & hazards;

(c) and (d). The provisions available presently under different acts are adequate to regulate industrial activities from the environmental angle.

Availability of Ayurvedic Herbs in A.P.

6222. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware of the presence of Ayurvedic herbs in and around Kondapalli, Ibrehimpatnam Krishna Districts in Andhra Pradesh;

(b) if so, whether any scheme has been drawn up for identification and conservation of these herbs;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

(b) to (d). Ministry of Environment & Forest have informed that Botanical Survey of India under one of their Schemes had identified about 30 potential medicinal plants of special importance and their distribution in districts have been worked out with a view to start an experimental drug farm in suitable areas. One of the areas recommended is Kondapalli forest.

Pollution by Five Star Hotels

6223. SHRI K. THULASIAH VANDAYAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: